

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s R.A.PowerGen Engineers Pvt Ltd.

1.	NAME OF CORPORATE DEBTOR	R.A.PowerGen Engineers Pvt Ltd.
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	03/03/2005.
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies, Bengaluru. Karnataka.
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U31101KA2005PTC035754
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	No 53, 3 RD Floor, Shree Chambers, Subbarama Chetty Road, Netkallappa Circle, Bengaluru-560004. Karnataka.
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	23/09/2019.
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	23/09/2019. (Order received on 14 th October 2019)
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	NAME: Kanekal Chandrasekhar. Reg.No. IBBI/IPA-002/IP-N00642/2018-19/11964.
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	Kanekal Chandrasekhar. No6, 'SHREE' 9th Cross, Bhuvaneshwari Nagar, Hebbal Kempapura. H.A.Farm Post, Bengaluru-560024. Karnataka. E-mail: Kanekal.chandru@gmail.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Kanekal Chandrasekhar. No 6, 'SHREE' 9th Cross, Bhuvaneshwari Nagar, Hebbal Kempapura. H.A.Farm Post, Bengaluru-560024. Karnataka. E-mail: Kanekal.chandru@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	13/11/2019 (14/10/2019 has been considered as Liquidation Commencement Date for the submission of claims.)

Notice is hereby given that the Hon'ble National Company Law Tribunal, Bengaluru Bench, has ordered the commencement of liquidation of the R.A.PowerGen Engineers Pvt Ltd on the 23/09/2019 (date of passing of order for liquidation under section 33 of the code). Copy of the order was received on 14/10/2019.

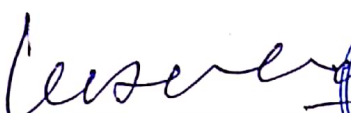
The stakeholders of R.A.PowerGen Engineers Pvt Ltd are hereby called upon to submit their claims with proof, on or before **13/11/2019**, to the liquidator at the address mentioned against item No 10.



The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date. 14th October, 2019.
PLACE: BENGALURU.


KANEKAL CHANDRASEKHAR
LIQUIDATOR FOR R.A.POWERGEN ENGINEERS PVT LTD.
Registration No:IBBI/IPA-002/IP-N00642/2018-19/11964.

